

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No 110 of 2011

Dated: 30th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Awadh Wood Products **... Appellant(s)**

Versus

U.P.P.C.L. & Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Arvind Kumar & Mr. Anuj Kumar

Counsel for the Respondent(s): Mr. Suraj Singh for Mr. Pradeep Misra
for R.1 & R.2

ORDER

Admit. Issue notice. Mr. Suraj Singh, the learned counsel takes notice on behalf of Respondent Nos. 1 & 2 and seeks some time to file the reply. Notice to be issued to the other Respondents returnable on 26.09.2011.

Post the matter on **26.09.2011**. In the meantime, the learned counsel for the Respondent is directed to file the reply on or before 20.09.2011 after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS